

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 8448 OF 2001

KRISHNA GOPAL KAKANI

Appellant (s)

VERSUS

BANK OF BARODA

Respondent(s)

(With office report )

Date: 13/03/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE  
HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Appellant(s) Mr.H.D.Thanvi, Adv.  
Mr. Sushil Kumar Jain,Adv.

For Respondent(s)  
Mr. Pramod B. Agarwala,Adv.  
Ms.Praveena Gautam, Adv.  
Mr.Nitin Kant Setia, Adv.

UPON hearing counsel the Court made the following  
ORDER

List on 25.03.2008.

(Satish K.Yadav)  
Court Master

(Phoolan Wati Arora)  
Court Master